

Name of the Corporate Debtor: Shehanjali and S.B. Developers Private Limited
 Date of commencement of CIRP: 07-03-2024
 List of creditors as on: 20-09-2024

| List of operational creditors (Employees) | | | | | | | | | | | | | |
|---|---|------------------|--------------------|----------------|---------------------------|-----------------|------------------------|--------------------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| Sl. No. | Name of authorized representative, if any | Name of employee | Details of receipt | | Details of claim admitted | | Whether related party? | % voting share in CoC, if applicable | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | | Date | Amount claimed | Nature of claim | Amount admitted | | | | | | | |
| 1 | | Sumit Agarwal | 18-03-2024 | 7,88,734 | Bonus along with interest | | No | 0% | | | 7,88,734 | | |

Note: The above list is subject to change upon receipt of further information on existing claims
 Any fresh claim received on or after 18/09/2024 shall not be considered in terms of Regulations 12 & 13(1B) of CIRP Regulations